

कस्टम द्वारा पकड़ा गया अश्लील साहित्य

११४. श्री भगवत नारायण भार्गव :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) किस किस देश से १९६३-६४ तथा १९६४-६५ के वर्ष में अवांछनीय साहित्य विशेषकर अश्लील साहित्य फोटो तथा चित्र चोरी छिपे भारत में लाये गये; और

(ख) भद्र सीमा शुल्क अधिनियम की धारा ११ के अन्तर्गत किस किस प्रकार का साहित्य रोका तथा पकड़ा गया ?

‡[OBSCENE LITERATURE SEIZED BY CUSTOMS

114. SHRI B. N. BHARGAVA:
Will the Minister of FINANCE be pleased to state:

(a) the names of the countries from which undesirable literature, especially obscene literature, photos and pictures were smuggled into India during the years 1963-64 and 1964-65; and

(b) the nature of literature which was checked or seized under section 11 of the Sea Customs Act?]

वित्त मंत्री (श्री टी० टी० कृष्णमाचारी) :

(क) अफ़रा, बह्रिन, श्रीलंका, चीन, डेनमार्क, फ़्रांस, जीनेवा, घाना, हॉलड हांगकांग, जापान, कोरिया, कुवैत, मलय, पाकिस्तान, सऊदी अरेबिया, सिंगापुर, स्वीडन, स्विटजरलैंड, ताइवान, संयुक्त राज्य, संयुक्त राज्य अमेरिका, वीयतनाम ।

(ख) प्रासंगिक साहित्य में अधिकतर अश्लील पुस्तकें, फोटोग्राफ और प्रकाशन थे जो भारत में सार्वजनिक नैतिकता अथवा व्यवस्था बनाये रखने के प्रतिकूल थे ।

†Transferred from the 20th November, 1964.

‡[] English translation.

†[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) Accra, Bahrein, Ceylon, China, Denmark, France, Geneva, Ghana, Holland, Hongkong, Japan, Korea, Kuwait, Malaya, Pakistan, Saudi Arabia, Singapore, Sweden, Switzerland, Taiwan, United Kingdom, United States of America, Viet-Nam.

(b) The literature in question mostly included obscene books and photographs and publications which were prejudicial to the maintenance of public morality or order in India.]

12 NOON

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

RECENT STATEMENTS REPORTED TO HAVE BEEN MADE BY REV. MICHAEL SCOTT AND OTHERS RE. NAGA PEACE TALKS

SHRI A. D. MANI (Madhya Pradesh): May I, Sir, with your permission, call the attention of the Minister of External Affairs to the recent statements reported to have been made by Rev. Michael Scott and by the representatives of the underground Nagas in relation to Naga Peace talks?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): In the last few days, the Press has reported certain statements alleged to have been made by Rev. Michael Scott. He is reported to have described the agreement for the suspension of operations as an "international cease-fire agreement" and to have referred to Nagas and Indians as "two different peoples." We have since received the text of

†[] English translation.